

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-514**

TP (Co. Act.)-11(PB)/2022 Old CP No. 449/2016  
IA/92/2024, IA/93/2024, IA-(Co.Act)-88/2024, IA/221/2022, IA/275/2022,  
IA/284/2022, CA/292/2022, IA/05/2023, IA-(Co.Act)-42/2023,  
IA-(Co.Act)-54/2023, IA/176/2023, IA/181/2023, IA/190/2023,  
IA-(Co.Act)-246/2023

**IN THE MATTER OF:**

Nitya Kukreja

**....Applicant**

**Vs.**

ABW Infrastructure Ltd.

**.....Respondent**

**SECTION**

U/s 433 (e) & 434 and 439(1) (d)

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Paramvir Singh Narang, Adv. Pankaj Bansal,  
Adv. Praveen Baisaya in IA/92/2024, IA/93/2024,  
IA-(Co.Act)-88/2024, IA-Co.Act)-42/2023,  
IA-(Co.Act)-54/2023, IA/275/2022, IA/284/2022  
Adv. Sarad Kumar Sunny, Adv. Keshav Mann in  
CA/292/2022, IA/190/2023, IA-(Co.Act)-246/2023  
Adv. Fahad Malik in IA/275/2022, IA/284/2022  
Adv. Bhavi Midha in IA/221/2022  
Adv. Ankit Shah, Adv. Tarun Arora in IA/176/2023  
Adv. Aastha Kulshrestha in IA/181/2023  
Adv. Aditya Chandra in IA/221/2022  
For the RP : Adv. Ashish Verma, Adv. Salonee Keshwani a/w  
Mr. Satya Prakash Gupta (in Person)

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **01.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**